

2032/22

Proceedings of the Chief Judicial Magistrate, Kozhikode.

Present: Smt.Fathima Beevi. A., B.Sc., B.Ed., LL.M.
Chief Judicial Magistrate.

Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Transfer and postings of staff-Orders issued.
Read: Letter No.Nil dated 12.05.2022 of the Special Judicial First Class Magistrate, (N.I. Act Cases), Kozhikode.

Order No. A3-102/2022 dated 21.05.2022

Transfer and posting of the following staff of this department are ordered on administrative ground.

Sri.Sajith.M.V., (PEN:886990) Clerk, Court of Judicial First Class Magistrate-IV, Kozhikode is transferred and posted as such in the Court of Special Judicial First Class Magistrate, (N.I. Act Cases), Kozhikode in the existing vacancy.

The incumbent shall be relieved forthwith. Order regarding substitute will be issued later. The Magistrates concerned shall report the date of relieving and joining of the incumbent in due course.

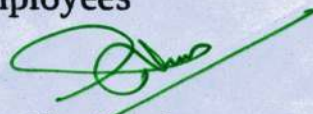
Sd./-
Chief Judicial Magistrate.

To

The incumbent through office
The Magistrates concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent.
The Secretary, KCJSA, Kozhikode.
The Computer Cell, District Court, Kozhikode for publication in the District Court Website.
The Secretary, Kozhikode Taluk Government Employees Co- operative Society, Kozhikode.
The Secretary, Kozhikode District Judicial Employees Co-operative Credit Society, Kozhikode.

True Copy By Order


Sheristadar.